

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 17<sup>th</sup> May, 2019  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	Original Application No. 229/2013 (M.A No. 736/2013, M.A No. 194/2014, M.A No. 211/2017, M.A No. 216/2017, M.A No. 363/2017, M.A No. 478/2017, M.A. No. 519/2017, M.A. No. 652/2017, M.A. No. 514/2018, M.A. No. 1183/2018, M.A. No. 1360/2018, M.A. No. 1400/2018, M.A. No. 1737/2018, M.A. No. 1742/2018, I.A. No. 144/2019, I.A. No. 145/2019 & I.A. No. 157/2019) <b>(PH)</b>  <b>WITH</b>	Giriraj Parikrama Sanrakshan Sansthan & Ors.  Vs. Department of Environment & Forests & Ors.	Mr. Sarthak Chaturvedi, Adv. for Applicant  Mr. M.C. Mehta & Ms. Katyayni, Advs. Mr. Rajesh K. Singh, Adv. for MoEF Mr. Raghvendra Singh, AG with Dr. Sandeep Singh & Mr. Amit Tiwari, Advs. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. Rachit Mittal, Adv. (LC) Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan Mr.M.R.Shamshed, Adv.for UP Forest Department Mr. M. P. Shorawala, Adv. for Mathura Vrindaavan Development Authority Mr. Nikhil Borwankar, Adv. Mr. R.P.S. Sirohi, Adv. Mr. Smarhar Singh, Adv. Mr. Nikhil Borwankar, Adv. for Braj Foundation Mr. Rajesh Kumar Lawania, Adv. Mr. Sumeer Sodhi & Mr. Aman Nandrajog, Advs. Mr. Mukesh Verma, Adv. Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Rajkumar, Adv. for CPCB Mr. Anjani Kumar Mishra, Adv. Mr. Rakesh K. Mudgal, Adv. Mr. Krishan Kumar Sharma Mr. Gaurav Kumar Bansal, Adv. Mr. D. K. Sharma, Adv. for Giriraj Sewak Samiti Mr. Ajay Jain, Adv. for GNCTD Mr. A. K. Prasad, Adv. for ASI Mr. Joydeep Mazumdar, Adv.
2.	Original Application No. 280/2017 (M.A. No. 529/2017)  <b>WITH</b>	Dwarikadham-Radhika Dham Resident Welfare Trust  Vs. Mathura-Vrindavan Development Authority & Ors.	Mr. Rajesh K. Lawania, Adv. for Applicant  Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-7 Mr. Vishwajit Singh, Adv. for MVDA Mr. Rajesh K. Singh, Adv. for MoEF
3.	<b>Execution Application No. 19/2018 IN</b> O. A. No. 24/2016	Giriraj Parikrama Sanrakshan Sansthan  Vs. State of Rajasthan & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Applicant  Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan Mr. Rajesh K. Singh, Adv. for MoEF

<b>FOR ADMISSION</b>			
4.	<b>Execution Application No. 22/2019 IN</b> Appeal No. 22/2016	Navdeep Ohri & Ors. Vs. Union of India & Anr.	Dr. Nirmal Chopra, Adv. for Applicant
5.	<b>M.A. No. 148/2019 IN Execution Application No. 34/2018 IN</b> O. A. No. 253/2015	Janab Mangisuddin Vs. State of U.P. & Ors.	Mr. Vishwajit Singh, Adv. for R-3
<b>FOR HEARING</b>			
6.	Original Application No. 329/2015 (M.A. No. 283/2018 & M.A. No. 1389/2018) <b>(PH)</b>  <b>WITH</b>	Gram Panchayat ARABA Vs. State of Rajasthan & Ors.	Dr. Nupur Bhatti, Adv. for Applicant  Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan Mr. Rajesh Panwar, AAG for R-4 to 6 Mr. Rohit Sachaw for R-7 Mr. Rajkumar, Adv. for CPCB Mr. Sanjeet Purohit, Adv. for RIICO Mr. Sunil Joshi & Mr. Avin Chhangani, Adv. Mr. A. K. Prasad, Adv. for CGWA
7.	Original Application No. 521/2015  <b>WITH</b>	M. M. Charitable Trust Vs. State of Rajasthan & Ors.	Mr. Kshamendra Mathur, Adv. for Applicant  Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Ajay Jain, Adv. for GNCTD Mr. Sanjeet Purohit, Adv. for R-6 Mr. Rishabh Sanchit, Adv. for JPNT Mr. Rahul Khurana, Adv. Mr. Sarad K. Sunny, Adv. Mr. A. K. Prasad, Adv. for CGWA Mr. Pradeep Mishra, Adv. for UPPCB Mr. Anchit Bhandari, Adv.
8.	Original Application No. 448 (T <sub>HC</sub> )/2013 (CW 4050/12) (M.A. No. 1228/2015 & M.A. No. 513/2017) <b>WITH</b>	U.R. Beniwal Vs. State of Rajasthan & Ors.	Mr. Siddharth Tatiya, Adv. for Applicant  Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan Mr. Sanjeet Purohit, Adv. for RIICO Mr. Raja L. Choudhary, Adv. for R – 5 Mr. Kuldeep Mathur, Adv. for R – 10 Mr. Ravi Bhandari, Amicus Curiae Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
9.	<b>M.A No. 832/2014 IN</b> Original Application No. 358(THC)/2013  <b>WITH</b>	Laxmi Suiting Vs. State of Rajasthan & Ors.	Mr. Sanjeet Purohit, Adv. for Applicant  Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
10.	Original Application No. 20(T <sub>HC</sub> )/2015  <b>WITH</b>	Ramesh Vs. State of Rajasthan & Ors.	Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan Mr. A. K. Prasad, Adv. for GGWA Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF
11.	Original Application No. 446 (T <sub>HC</sub> )/2013 (CW 7932/11) (M.A. No. 811/2015)	Multan Singh Vs. State of Rajasthan & Ors.	Mr. Ravi Bhandari, Amicus Curiae  Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan Mr. Sanjeet Purohit, Adv. for RIICO Mr. A. K. Prasad, Adv. for CGWA Mr. Rajkumar, Adv. for CPCB Mr. S. A. Zaidi, Adv.

12.	Original Application No. 618/2016 (M.A. No. 1193/2016, M.A. No. 332/2017, M.A. No. 105/2018, M.A. No. 782/2018 & M.A. No.1408/2018)	Sanjay Kumar  Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. in person Dr. Sandeep Singh, Adv. for R-1 Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Ajay Jain, Adv. for CNCTD Mr. Ravindra Kumar, Adv. for NOIDA Mr. Divya Prakash Pande, Adv. Mr. A. K. Prasad, Adv. for CGSC Mr. Vivek Kumar, Adv. for Yamuna Concrete Mr. Anil Grover, AAG for State of Haryana Mr. Dhruv Pal, Adv. Mr. Sanjay Kumar Pandey, Adv. Mr. Prateek Gupta, Adv. Mr. Deepak Kumar Prasad, Adv. Mr. Rajesh K. Singh, Adv. Mr. Ambuj Kumar Niraj, Adv. Mr. Sudeep Kumar Shrotriya, Adv. Mr. Sameer Chandra, Adv. Mr. D. K. Sharma, Adv. Mr. Pramod Kumar, Adv. Mr. Atif Suhrawardy, Adv. Mr. Yogesh Kumar, Adv. Mr. Prashant Chaudhary, Adv.
13.	Original Application No. 664/2018	Village (Dweep) Panchayath  Vs. District Magistrate cum District Collector, Lakshadweep	Mr. Sumeer Sodhi, Adv. (AC) Mr. Rajesh Kumar Das, Adv. for R-1, 3 & 4 Mr. Ardhendumauli Kr. Prasad, Adv. for CGWA
14.	<b>I.A. No. 212/2019 IN</b> Original Application No. 34 (T <sub>HC</sub> )/2014 (CWP No. 2844/2011)	Digvijay Singh  Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti, Mr. Manu Chaturvedi, Advs. & Digvijay Singh  Mr. Rajesh Panwar, AAG for State Dr. P. S. Bhati, AAG for R-2 Mr. Sanjeet Purohit, Adv. for R- 4 Mr. Panchajanya Batra Singh, Adv. for R-5 Mr. Vinay Kothari, Adv. for R – 8 Mr. Vikas Balia, Adv. for R – 9 Mr. Sunil Joshi, Adv. for R-11 Mr. Manish Shishodia, Adv. for CPCB Mr. Rajkumar, Adv. for CPCB Mr. A. K. Prasad, Adv. Dr. Manish Singhvi, AAG for State of Rajasthan & RSPCB
<b>CASES AT SR. NO. 15 &amp; 16 WILL BE TAKEN-UP ON 01.07.2019 FOR HEARING</b>			
15.	Original Application No. 311/2015	Devendra Singh Bholey  Vs. UOI & Ors.	Mr. S. K. Dubey & Mr. Rajmangal Kumar, Advs. for Applicant  Mr. Balendu Shekhar, Adv. for R-1 Dr. Sandeep Singh, Adv. for R-2, 5 & 6 Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Rakesh Taneja, Adv. for R-7 Ms. Antima Bazaz, Adv. for R-8 Mr. Nikhil Nayyar, Adv. for R-9 & 10 Mr. Rahul Pratap, Adv.
16.	Original Application No. 404/2019 (I.A. No. 289/2019)	Bharat Jhunjunwala & Ors.  Vs. Inland Waterways Authority of India & Ors.	Ms. Shibani Ghosh, Adv. for Applicant  Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for R-1 Ms. Deep Shikha Bharti, Adv. for R-4 Ms. Sakshi Popli, Adv. for MoEF

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